

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 797 /Confdl. /2018
II-15-2/2005 (pt.-II)

Bilaspur, dated 30/06 /2018

Copy of order no. F.No. 6463/2408/XXI-B/C.G./18 dated 29.06.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateen Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.

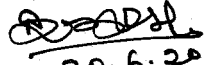
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(2)

- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Private Secretary to Registrar (Vigilance/E.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (21)
 - (a) Smt. Satyabhama Ajay Dubey, I Additional District and Sessions Judge, Sakti
 - (b) Shri Alok Kumar (Jr.), I Additional District & Sessions Judge, Rajnandgaon
for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 13.07.2018.
- (22) District & Sessions Judge, Janjgir-Champa/Rajnandgaon for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (23) District & Sessions Judge, Balod/ Balrampur at Ramanujanj/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- (24) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Civil/ O/o R.G. & E./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (28) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (29) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

(3)

- (30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (31) Deputy Registrar (Accounts & Pay Bill/ Writ/ Copying/ Confidential/ Criminal/ D.E./ Vigilance and I. & E./ Works/ Digitization), High Court of Chhattisgarh, Bilaspur for information.
- (32) Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ Record Room (Admn.) Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


30.6.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.)**

ORDER

Naya Raipur, dated 29.6.2018

F. No.6463/2408/XXI-B/C.G./18. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 788/II-6-2/2015 II-15-2/2005 (Pt.II) II-2-16/2001(Pt. III)/Confdl. /2018 Bilaspur, dated 28th June, 2018, withdrawing the services of the following members of Higher Judicial Service specified in column (2) of the Schedule below from the High Court of Chhattisgarh, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assume charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Smt. Satyabhama Ajay Dubcy, I Additional District and Sessions Judge, Sakti	Judge, Family Court, Mahasamund
2	Shri Alok Kumar (Jr.), I Additional District and Sessions Judge, Rajnandgaon	Additional Principal Judge, Family Court, Bilaspur

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)

Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. **6464**/2408/XXI-B/C.G./18 Naya Raipur, dated 29.06.2018

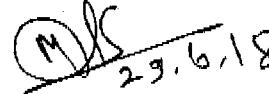
Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 788/II-6-2/2015 II-15-2/2005 (Pt.II) II-2-16/2001(Pt. III)/Confdl. /2018 Bilaspur, dated 28th June, 2018,
2. Accountant General, Chhattisgarh, Raipur
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,

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5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.


29.6.18

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department